

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA(CA)/436/2020
PETITION NUMBER : CA(CA)/213/2020
NAME OF THE APPLICANT : Jayaram Haris Chandravel
NAME OF THE RESPONDENT(S) : Sri Ramanarayana Mills Ltd & 5 others
UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Ld. Counsel Mr. Manoj Gopalakrishnan for the Applicant. None for the Respondent.

Pleadings are complete

List the Application on **12.06.2024** for final hearing.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)